IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DE PARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI BANERJEE): MAMATA The (a) Indian Olympic Association (IOA) expenditure has estimated an Rs. 14.82 crores for hosting of AFRO-ASIAN GAMES, if held, which they will be raising through sponsors etc. The Government is estimated to spend a sum of Rs. 2.73 crores on renovation/repair/upgradation of infrastructure facilities, which would be of lasting value.

(b) Yes, Sir.

National Youth Policy

1554. SHRI SUBRAMANIAN SWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have prepared any National Youth Policy;
- (b) whether any changes have boon made in the draft of the policy prepared by the previous Government;
 - (c) if so, the details thereof; and
- (d) by when this policy is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE (DEPARTMENT DEVELOPMENT YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT PARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) and (d) The Government had formulated a National Youth Policy and tabled it before the Rajya Sabha during November, 1988 and Lok Sabha during December, 1988. It was also notified in the Gazette of India on 15th May, 1989. It is under implementation. which is a continuous process.

(b) and (c) No. Sir.

Affairs of Kendriya Vidyalayas

1555. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the write-ups on the affairs of Kendriya Vidyalayas as published in the Rashtriya Sahara dated 13th to 18th November, 1991; and
 - (b) if so. what is Government's reaction thereto?

THE MINISTER OF HUMAN; RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The matters reported in the 'Rashtriya Sahara' between 14th to 17th November, 1991 relate to admissions under special dispensation at the cost of higher priority children, and various routine administrative matters.

As regards admissions under special dispensation, these are given over and above the admissible class ceiling and, therefore, do not affect the eligible category of children.

Admissions on special dispensation were discontinued in the year 1987-88. The position was reviewed by the then Chairman in July 1988 and , it was decided that admissions by special dispensation should be possible in the larger social considerations. It was decided that the requests relating to Government servants and public sector employees as well as of peoples' representatives would be given due consideration while cases requiring compassion will receive sympathetic consideration.

The special dispensation admissions were again stopped during April— December 1990. Again in December 1990, the then Chairman, Kendriya Vidyalaya Sangathan, reviewed the provision to exercise discretionary powers, observing that due weightage has to be given to the recommendations of the Hon'ble Members of Parliament who are supposed to make these in public interest.

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It has now been decided that the special dispensation would continue to be exercised in deserving cases by the Commissioner with the prior approval of the Chairman. However the entire issue is being reviewed once again before the commencement of the next academic session.

The other references are to routine administrative matters. The Government is always willing to discuss matters with Kendriya Vidyalaya Sangathan employees' Associations with a view to looking into their genuine grievances so that appropriate solutions could be arrived at. The Chairman of the Kendriya Vidyalaya Sangathan has recently held meetings with different associations representing Kendriya Vidyalaya Sangathan employees to examine their grievances.

उर्दु के संवर्धत के लिये गुक्तराल समिति

1556. श्री मोहम्मद अफलल उर्फ मीम श्रक्षत्वल : तया मानव संशाधन विकास मंत्री 30 जुलाई, 1991 को राज्य सभा में **ग्रतारांकित प्रश्न 1321 के दिये गए उत्तर** को देखेंगे स्रौर यह बतानेकी कृपा करेंगे कि क्या सरकार ने उद्दूं के संवर्धन के लिये गुजराल समिति की सिफारिशों के कार्यान्वयन की संवीक्षा हेत् नियक्त समिति के प्रतिवेदन को कार्यान्यित करने का कोई निर्णय लिया है ?

मानव संसाधन विकास संत्री (भी **ग्रर्जन (संह)** : सरकार को इस मामले में अभी निर्णय लेना है ।

Over stay of teacher at Kendriya Vidyalaya. Moscow

1557. (DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that many teachers of Kendriya Vidyalaya, Moscow, have been allowed to overstay there despite completion of

their three years tenure and selection of these who have to replace them, and

to Questions

(b) if so, the reason therefor?

MINISTER OP HUMAN **RESOURCE** DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The latest position is being ascertained from, Kendriya Vidyalaya Sangathan and the requisite information will be laid on the Table of the Sabha.

Sports Authority of India

SHRI MENTAY PADMA-NABHAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to

- (a) what was the annual expendi ture of Sports Authority of India in the three years;
- (b) whether any independent assessment have been made o'f the cost benefit of such expenditures:
- (c) what steps have been taken to tap rural talent for various sports;
- (d) whether it is a fact that most of the expenditure of Sports Authority of India is being made for administrative works:
- (e) if so, what is the ratio between expenditure for administration vs.- funds actually spent on Sportsmen in 1989-90 and 1990-91; and
- (f) whether in view of the dismal failure of our athlete in interna-j tional competition what steps are : proposed to be taken by Sports Authority of India for better results and talent scouting?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE